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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/9752/2024/A

From :- **Shri Chatra Bhukhan Gogoi,**
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Charaideo

Dated Guwahati, the 24th September, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**

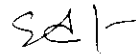
Ref:- This Registry's letter Nos.HC.VII-06/3974/2024/A, dated 30.04.2024
HC.VII-06/6079/2024/A, dated 22.07.2024

Sir,

With reference to the above, I am directed to inform you that the HTC withdrawal permission granted to Dr. Partha Sarathi Bhattacharjee, Chief Judicial Magistrate, Charaideo, Sonari, vide this Registry's letter no. HC.VII-06/6079/2024/A, dated 22.07.2024, has been cancelled. Instead, he has been granted to avail HTC as per this Registry's letter no. HC.VII-06/3974/2024/A, dated 30.04.2024, with a partial modification of the travel period from 16.06.2024 to 21.06.2024 (6 days) to 08.07.2024-16.07.2024 (9 days), for his already completed journey to visit his hometown at Silchar from Sonari and return, along with his family members (subject to fulfilling criteria as dependent family members), by the shortest possible route, as per existing Rules.

Dr. Bhattacharjee may be informed accordingly.

Yours faithfully,




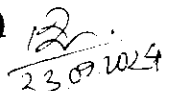
REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/97539753/2024/A. Dated 24th September, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Dr. Partha Sarathi Bhattacharjee, Chief Judicial Magistrate, Charaideo, Sonari, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)


23.09.2024